

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF ANMOL NIRYAT PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Anmol Niryat Private Limited
2.	Date of incorporation of corporate debtor	03/08/1995
3.	Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101WB1995PTC073340
5.	Address of the registered office and principal office (if any) of corporate debtor	Vill-Bagoria P.O-Dhabani, P.S-Laudoha, Bardhaman, Durgapur, West Bengal, India, 713205
6.	Insolvency commencement date in respect of corporate debtor	30.07.2026. However, the order was uploaded on the IBBI portal on 31th July 2026 .
7.	Estimated date of closure of insolvency resolution process	26.01.2027
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ritesh Agarwal, IBBI Registration No. – IBBI/IPA-001/IP-P-02296/2021-2022/13557
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Jindal Tower, Block C, Flat No. 301, 1A Kundan Bye Lane, Near Silver Jubilee Hospital, Haora, West Bengal, 711204 Email: ritesagarwal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 6, Little Russel Street, Kankaria Estates, 7th Floor, Kolkata 700071 Email: cirpanmol@gmail.com
11.	Last date for submission of claims	13.08.2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Not Applicable 2. Not Applicable 3. Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Anmol Niryat Private Limited** on **30th July 2026**. However, the order was uploaded on the IBBI portal on **31st July 2026**.

The creditors of Anmol Niryat Private Limited are hereby called upon to submit their claims with proof on or before **13th August 2026** to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 31/07/2026

Place: Kolkata

Mr. Ritesh Agarwal,
Interim Resolution Professional
Anmol Niryat Private Limited
IBBI Registration No.-IBBI/IPA-001/IP-P-02296/2021-2022/13557
AFA No: AA1/13557/02/300627/109524 | Valid upto: 30.06.2027

Business Standard

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF ANMOL NIRYAT PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	ANMOL NIRYAT PRIVATE LIMITED
2. Date of incorporation of corporate debtor	03/08/1995
3. Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101WB1995PTC073340
5. Address of the registered office and principal office (if any) of corporate debtor	Vill-Bagoria P.O-Dhabani, P.S-Laudoha, Bardhaman, Durgapur, West Bengal, India, 713205
6. Insolvency commencement date in respect of corporate debtor	30.07.2026. However, the order was uploaded on the IBBI portal on 31th July 2026 .
7. Estimated date of closure of insolvency resolution process	26.01.2027
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Ritesh Agarwal IBBI Registration No. IBBI/IPA-001/IP-P-02296/2021-2022/13557
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: Jindal Tower, Block C, Flat No. 301, 1A Kundan Bye Lane, Near Silver Jubilee Hospital, Haora, West Bengal, 711204 Email: ritesagarwal@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 6, Little Russel Street, Kankaria Estates, 7th Floor, Kolkata 700071 Email: cirpanmol@gmail.com
11. Last date for submission of claims	13.08.2026
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Not Applicable 2. Not Applicable 3. Not Applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Anmol Niryat Private Limited** on **30th July 2026**. However, the order was uploaded on the IBBI portal on **31st July 2026**.
The creditors of **Anmol Niryat Private Limited** are hereby called upon to submit their claims with proof on or before **13th August 2026** to the interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA.
Submission of false or misleading proofs of claim shall attract penalties.

Date: 31/07/2026
Place: Kolkata

Mr. Ritesh Agarwal,
Interim Resolution Professional
Anmol Niryat Private Limited
IBBI Registration No.-IBBI/IPA-001/IP-P-02296/2021-2022/13557
AFA No: AA1/13557/02/300627/109524 | Valid upto: 30.06.2027

একদিন

এগিয়ে চলার সঙ্গী



আজ থেকে ইসকনের হাতে মিড-ডে মিলের প্রকল্প শুরু

‘ঘর ওয়াপসি’র জল্পনা ওড়ালেন শতাব্দী রায়

কলকাতা ১ অগস্ট ২০২৬ ১৫ শ্রাবণ ১৪৩৩ শনিবার বিংশ বর্ষ ৫২ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 01.08.2026, Vol. 20 Issue No. 52, 8 Pages, Price 3.00

ফর্ম এ সাধারণ ঘোষণা (২০১৬ সালের ইনসলভেন্স অ্যান্ড ব্যাংক্রাপ্টাস বোর্ড অফ ইন্ডিয়া (ইনসলভেন্স রেজালটশন প্রসেস ফর কর্পোরেট পার্সেনস) রেগুলেশনের রেগুলেশন ৬ অধীনে) আনমোল নিরইয়াত প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণের অবগতির জন্য	
সংশ্লিষ্ট বিস্তারিত	
১. কর্পোরেট ডেটরের নাম	আনমোল নিরইয়াত প্রাইভেট লিমিটেড
২. কর্পোরেট ডেটরের গঠনের তারিখ	০৩.০৮.১৯৯৫
৩. যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নাথাক্ত	আরওস-কলকাতা
৪. কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিটি নং/লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নং	U70101W B1995PTC073340
৫. কর্পোরেট ডেটরের রোজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	গ্রাম - বাগোঁরয়া পো - ধাবান, থানা - লোডডোহা, বর্ধমান, দুর্গাপুর, পশ্চিমবঙ্গ, ভারত - ৭১৩২০৫
৬. কর্পোরেট ডেটরের ইনসলভেন্স প্রস্তাব প্রক্রিয়া শুরুর তারিখ	৩০.০৭.২০২৬। যাইহোক আইবাবআই পোর্টালে অর্ডার আপলোড হয়েছে ৩১ জুলাই ২০২৬ তারিখে।
৭. ইনসলভেন্স প্রস্তাব প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ	২৬.০১.২০২৭
৮. অন্তর্বর্তী প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্স পেশাদারের নাম এবং রোজিস্ট্রেশন নম্বর	শ্রী রীতেশ আগরওয়াল আইবাবআই রেজিস্ট্রেশন নং : IBBI/PA-001/IP-P-02296/2021-2022/13557
৯. বোর্ডের নিকট রোজিস্ট্রিকৃত অন্তর্বর্তী প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল	ঠিকানা : জিন্দাল টাওয়ার, ব্লক ১স, ফ্লাট নং ৩০১, ১এ কুন্দন বাই লেন, সিলভার জুবাল হাসপাতালের নিকট হাওড়া, পশ্চিমবঙ্গ - ৭১১২০৪ ইমেল : ritesagarwal@gn ail.com
১০. অন্তর্বর্তী প্রস্তাব পেশাদারের সাহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	ঠিকানা : ৬, লিটল রাসেল স্ট্রিট, কান্ধারয়া এস্টেটস, ৮ম তল, কলকাতা - ৭০০০৭১ ইমেল : cirpann ol@gn ail.com
১১. দাবি দাখলের শেষ তারিখ	১৩.০৮.২০২৬
১২. বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধারা (৬এ) এর (বি) পারমেল অধীনে অন্তর্বর্তীকালীন প্রস্তাবক পেশাদার কর্তৃক নির্ধারিত	প্রযোজ্য নয়
১৩. সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনাধ হিসেবে কার্যরত ইনসলভেন্স পেশাদারগণের চাহিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম)	১. প্রযোজ্য নয় ২. প্রযোজ্য নয় ৩. প্রযোজ্য নয়
১৪. (ক) সম্পর্কিত ফর্মগুলি এবং (খ) প্রাপ্ত অনুমোদিত প্রতিনাধগণের বিস্তারিত	Web link : https://ibbi.gov.in/en/home/downloads সংশ্লিষ্ট ঠিকানা - প্রযোজ্য নয়

এতদ্বারা বিজ্ঞাপিত হচ্ছে ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, নির্দেশ দিয়েছে আনমোল নিরইয়াত প্রাইভেট লিমিটেড-এর কর্পোরেট ইনসলভেন্স প্রস্তাব প্রক্রিয়া শুরু করার ৩০ জুলাই ২০২৬ তারিখে। যদিও আইবাবআই পোর্টালে অর্ডার আপলোড করা হয়েছে ৩১ জুলাই ২০২৬ তারিখে।

আনমোল নিরইয়াত প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণকে প্রামাণ্য নাথ সহ তাদের দাবি ১৩ আগস্ট ২০২৬ তারিখে অন্তর্বর্তীকালীন প্রস্তাবক পেশাদারগণের নিকট ক্রম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে। আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নাথ সহ কেবল বৈদ্যুতন মাধ্যমেই তাদের দাবি দাখল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নাথ সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতন মাধ্যমে দাখল করতে পারেন।

ক্রম নং ১২-য় উল্লিখিত তালিকা অনুযায়ী যেসকল আর্থিক বিনিয়োগকারীগণ সংশ্লিষ্ট শ্রেণীভুক্ত তারা অনুমোদিত প্রতিনাধ বেছে নিতে পারেন ক্রম নং ১৩-য় উল্লিখিত তালিকায় ইনসলভেন্স পেশাদার তিনজনের মধ্যে থেকে তাদের অনুকূলে অনুমোদিত প্রতিনাধ হিসেবে সংশ্লিষ্ট শ্রেণির ফর্ম সিএ অনুযায়ী কাজ করতে।

মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখলের ক্ষেত্রে জারমানা হতে পারে।

শ্রী রীতেশ আগরওয়াল

অন্তর্বর্তী প্রস্তাব পেশাদার

আনমোল নিরইয়াত প্রাইভেট লিমিটেড

তারিখ : ৩১.০৭.২০২৬

আইবাবআই রেজিস্ট্রেশন নং IBBI/PA-001/IP-P-02296/2021-2022/13557

স্থান : কলকাতা

এএফএ নং : AA1/13557/02/300627/109524 বৈধ : ৩০.০৬.২০২৭ পর্যন্ত